Filing under clause (ca) of sub-regulation (2) of regulation 13 of th

| No. Category of creditor | | S missi clause (cd) of Sub-regi |
|---------------------------------|--|---|
| Summary of claims Summary of L. | SI Construction Process for Corporate Persons) | ulation (2) of regulation 13 of the last (1 |
| (Amount in ₹) | orate Persons) Regulations, 2016 | Annexure |

| | | 9 | T | ∞ | ., | T. | 1 | T | | Τ | | Τ | \Box | | Т | | - | _ |
|---------------|-------|---|--------------------------------|---|---|-----------------------------------|---------------------------------|---------------|--|------------|---|------------------------|--------------------------------------|--------------------|--|---------------|--------------------------|---|
| | | | - | - | 7 0 | 0 | - | 2 | 4 | - | ٠. | _ | 2 | | - | | | |
| | Total | Other creditors, if any, (other than financial creditors and operational creditors) | Employees and Government Dues) | Operational creditors (other than W/s-lower and | Operational creditors (Government Dues) | Operational creditors (Employees) | Operational creditors (Workmen) | creditors) | Unsecured financial creditors (other than financial creditors belonging to | creditors) | Secured financial creditors (other than | any class of creditors | Unsecured financial creditors below: | class of creditors | Secured financial creditors belonging to | | | Category of creditor |
| | | 2 | 11 | | 2 | 1 | | ъ | | | | | | | CIIIII | No. of | rec | 2 |
| 452,66,50,644 | | 1,42,02,720 | 177,69,54,920 | 10,524 | 33 00 000 | 46,83,941 | | 272,74,68,139 | | | | | | | | Amount | received | 18.10.000000000000000000000000000000000 |
| | | 1 | 11 | - | | 1 | | 2 | | | | | | | claims | No. of | Summa | The second |
| 2006328518 | | 283 | 1635408900 | 50,000 | ,-0,000 | 12 10 050 | | 36,96,59,285 | | | | | | | | nt of | Summary of claims | |
| 0 | | 0 | 0 | 0 | 0 | | | 0 | | | | | | 3 | - | continge | Amount | |
| 252,03,22,126 | | 1,42,02,437 | 141546020 | 32,90,924 | 34,73,891 | | | 235,78,08,854 | | | | | | | | claims no | = | |
| 0 | | 0 | 0 | 0 | 0 | | | 0 | | | | | | = | verificatio | not of claims | _ | |
| | | 9 | ∞ | 7 | 6 | 5 | | 4 | | w | , | 3 | | | | Annexure | Amount in <) Details in | |
| | | | | | | | | | | | | | | - | any | ks, if | Remar | |



Annexure-1

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);

List of creditors as on: 26-03-2024

List of secured financial creditors belonging to any class of creditors (Amount in ₹)

| No. | | | | | | L | | |
|---------------------------|---|-----------------------------|--------------------|--|-------------------|--|---|--|
| No.Creditor | | | | | | | | |
| received | Date of receipt | | | | | | | |
| No.Creditor received | Amount claimed | | | | | | | |
| | Date Amount Amount of claimed of claimed admitted | | THE REAL PROPERTY. | | | | | |
| | Nature of claim | | | | | | | |
| Details of claim admitted | Amo | security interest | | Control of the Contro | | | | |
| of claim itted | Amount covered by | security guarantee interest | | | | | | |
| | Whether related party? | | | | | | | |
| | % of voting | C ₀ C | | | | | | |
| Amount | contingent | | | The state of | | | | |
| Amount Amount | | be set-off | | | | | 190000000000000000000000000000000000000 | |
| 100000 | of claim not admitted | | | | | | | |
| Amount Remark | of any of claim of claim s, if any Mutual not under dues, admitted verification | | 1000000 | | | Section of the sectio | | |
| Remar | s, if any | | | | The second second | | | |



Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 26-03-2024 Annexure-2

List of unsecured financial creditors belonging to any class of creditors

| No. of c | creditor Date of Amount Amount receipt claimed of claim | | | | | | | |
|---------------------------|--|-------------------|---------------------------|---|--|--|----------------------|------------------------|
| Details claim received | ate of A | | | | | | | |
| of eived | mount laimed | | | | | | | |
| | Date of Amount Amount Nature receipt claimed of claim of claim | admitted | | | | | | |
| Deta | Nature of claim | | | | | | | |
| Details of claim admitted | Amount covered | by guarantee | | | | | | |
| admitted | Whether related | party? | | 111111111111111111111111111111111111111 | | The state of the state of | 1 | |
| | Amount Whether % of voting covered related share in | CoC | San Transmission de Comme | | 10000000000000000000000000000000000000 | | | |
| | claim | | | | The second second | | Carlos Carlos Carlos | |
| Amount | mutual dues, that | may be set-off | | NOT THE REAL PROPERTY. | | | | |
| Amount of | admitted under | | | The second second | | The state of the s | | |
| 루 | under verification | | | | | The second second | | The second district of |
| of Remarks | папу | | | The State of the last | | | | |



Annexure-3

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 26-03-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. Name No. of credito | | | |
|---|--|--------------|--|
| Name of creditor | | | |
| Details of claim receive d | Date of a rec eipt | | |
| s of eceive d | Amou nt clai med | | |
| | Date of Amou nt Amount Nature rec eipt clai med of claim of admitted claim d | | |
| Details of o | Nature of claim | | |
| Details of claim admitted | Amount covered by security interest | | |
| ted | The amount covered by guar antee | | |
| | Whether related party? | A CONTRACTOR | |
| | % voting share in CoC | | |
| Amount of contingent | claim | | |
| Amount of any mutual | dues, that may be set-off | | |
| Amount of Amount of any claim not mutual admitted | | | |
| Amount of claim under | verifica- tion | | |
| Remark , if any | | | |



Annexure - 4

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 26-03-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| 1 | - | |
|---|---------|---|
| - | Junount | |
| | Ĭ | |
| | E | |
| l | ۷ | 3 |

| | | | | | 0,0 | | - | 3,43,50,405F mancial | | 3,43,50,405 | 07-01-23 | Mr. Chinta Sridhar 07-01-23 | |
|-------------|-----------------------------|-----------|--|--------------------------|-----------------|--------------------------------|-----------|-------------------------|--------------------------|----------------|---------------------|------------------------------------|-----|
| 0 | 0 | 0 | 0 | | 00% | Yes | | Croance | | | | COLIG | |
| | | - | | | 0% | Yes | | 80Financial | 33,53,08,880Financial | 33,99,58,869 | 07-01-23 | Navayuga Engg | |
| holder | | | | | 0% | No | 0 | 0Financial Creditor | | 4,73,715 | 07-01-23 | Mr. S.B.Puri | ~ |
| O CCD | | | | | 0% | No | C | o Creditor | | 124,41,40,380 | 20-12-22 | Mr Manav Morada 20-12-22 | |
| OCCD holder | | 0 | | | | | | 1 | | - F | | Titue Dillinos | |
| CCD holder | | | | c | 0% | Z _o | 0 | 0 Financial Creditor | | 110,85,44,770 | 11-11-22 | Subham Corporation Private Limited | |
|) | 0 | 0 | | | 000 | S-45 S-45 S-45 S | guarantee | | | | | | |
| | | | may be set- off | Voting nt claim share in | Voting share in | related Voting party? share in | | Nature of claim | Amount of claim admitted | Amount claimed | Date of receipt | | |
| if any | claim under verification | | any mutual claim not dues, that admitted | of Continge | | mitted | 1 5 | Details | | of claim | Details of received | SI. Name No. of creditor | No. |
| Remarks, | Amount of Remarks, | Amount of | - | | | 100 | | | | | | | |



Annexure 5

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 26-03-2024

List of operational creditors (Workmen)

(Amount in₹)

| | | | Sl. Name of No. authorised representative, if any |
|-----|---|---|--|
| | | | |
| | | | Details or receipt |
| | | | ved Amount claimed |
| | | | Amount Amount Nature Whether claimed of claim of related admitted claim party? |
| | | | Deta Nature of claim |
| | - | | Whether related party? |
| | | | Details of claim admitted of ure Whether share in claim party? CoC, if applicable |
| ter | | * | Amount of contingent claim |
| | | | Amount of any mutual dues, that may be set-off |
| 340 | | | Amount of Amount of Remarks, claim claim not if any under admitted verification |
| | | | Amount of Rema claim not if any admitted |
| | | | Remarks, if any |



Annexure 6

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 26-03-2024

List of operational creditors (Employees)

(Amount in₹)



Annexure 7

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 26-03-2024

List of operational creditors (Government dues)

(Amount in₹)

| No. | | | | 2 | | | | | |
|---|----------------------------------|---------|-------------------------------------|---------------------|------------------|-----------|----------|--------------|-----------|
| Details of claimant | Department | | Commissioner (ST), Egmore Division, | Asst. | CommissionerGovt | (ST), | Nampally | Division | Hyderabad |
| imant | Government | | Sale Tax | Telangana | Govt | | | | |
| Detail received | Date of receipt | | 2023 | 12-09- | 2023 | | | | |
| Details of claim ceived | Amount claimed | | | 32,90,924 | | | | | |
| De | Amount of claim admitted | | | 0 | | | | | |
| tails of cla | Nature of claim | | Creditor | Operational No | Creditor | | | | |
| Details of claim admitted | Whether related party? | 1 | | No | | | | | |
| ed | % of voting share in CoC, if | o o o o | | 0 | | | | | |
| Amount of Amount contingent of any | claim | | | 0 | | | | | |
| Amount of any | mutual dues, that may be set-off | | | • | | | | | |
| Amount of Amount of Remarks, claim not if any | under verification | | | | | | | | |
| Amount of Rema | admitted | 0 | | 0 32,90,924 Appeals | | | | | |
| if any | | | | Appeals | pending before | Telangana | VATAT & | Umikla uC of | Telangana |



Annexure 8

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 26-03-2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

| 2 | 4 | ω | 2 | 1 | | No. |
|--------------------------------|------------------------------------|------------------------------------|---|----------------------------------|--|---------------------------|
| Arun Kapital Networks | Navayuga Engineering Co. Ltd | 3G Cell Labs Private Limited | Tamilnadu Generation and Distribution Corporation Limited | Vajra IOT private Limited | | Name of creditor |
| 07-01-23 | 07-01-23 | 04-12-22 | 07-12-22 | 26-10-22 | Date of receipt | Details rec |
| 2,58,229 | 81,32,745 | 2,61,27,288 | 112,42,37,539 | 9,43,76,659 | Amount claimed | Details of claim received |
| 2,58,229 Operatio nal Creditor | | 2,61,27,288 1,84,54,653 Operatio | 112,42,37,539 Operatio nal Creditor | 9,43,76,659 3,49,04,851 Operatio | Amount of claim admitted | |
| Operatio nal Creditor | Operatio nal Creditor | Operatio nal Creditor | Operatio nal Creditor | Operatio nal Creditor | Natu re of claim | Details |
| | 1 | |) | 0 | | Details of claim admitted |
| | | 0 | | 0 | Amount covered by covered by security guarantee interest | mitted |
| Z | | N. | No | No | Whether related party? | |
| 0.016 | 0 | 1.134 | 69.085 | 2.145 | % of voting share in CoC | |
| | | | 0 | 0 | claim | Amount of contingent |
| | | | 0 | 0 | mutual dues, that may be set-off | Amount of any |
| | | 76,72,635 | | 5,94,71,808 | not admitted | Amount of claim |
| | | 5 | | 0 | under verification | nt of |
| | | | Hon'ble Madras Highcourt vide its order dt. 28.02.2023 mentioned that there is no stay hence there is no prohibition in admitting the claim | | | Remarks, if any |



| | | _ | 9 | | 00 | _ | 7 | | 6 | |
|---|--|----------|-----------------------------------|-------------|---------------------------------|--|-----------------------|-----------------|-----------------------------|-----------|
| - | 10 | | | | | | | 0 | | |
| Readleaf 20-03 Technologies Pvt 2023 Ltd | Analogics Tech India Ltd | | Wipro Ltd | | J Technologies India Limited | | Nanjay Consultants | (India) Pvt Ltd | Expeditors International | |
| 20-03- | 07-01-23 | | 06-01-23 | | 09-01-23 | | 09-01-23 | | 09-01-23 | |
| 1,91,02,883 | 4,99,59,813 | | 38,42,12,929 36,79,96,499Operatio | | 6,70,47,233 1,89,67,124Operatio | | 15,90,907 | | 19,09,095 | |
| 1,91,02,883 1,11,51,036Operatio | 4,99,59,813 4,99,59,813 Operation nat Creditor | | 36,79,96,499 | 0 | 1,89,67,124C | 0 | 7,25,395Operatio | C | 6,21,016Operatio | |
| Operatio nal Creditor | nal Creditor | Creditor |)peratio | Creditor |)peratio | Creditor | Operatio nal | Creditor | peratio al | |
| 0 | ٥ | | 0 | | 0 | STATE STATE STATE | 0 | | 0 | |
| 0 | | | 0 | | 0 | Committee Committee | 0 | | 0 | |
| NO | 100 | N | 8 | | No | Service Services | No | | No | |
| 0.685 | 0.00 | 3 070 | 22.614 | | 1.166 | C. S. C. C. S. C. C. S. C. | 0.045 | | 0.038 | |
| c | | 0 | 0 | | c | | c | | 0 | |
| | | | | | | | | | c | 2 |
| 13,0101 | 70 < 1847 | 0 | 1,02,10,10 | 1 62 16 430 | 4,00,00,100 | 4 80 80 109 | 0,00, | 8 65 112 | 12,00,077 | 12 88 070 |
| | | | | | | 0 | | 0 | | 0 |
| after 90 days. Delay was condoned by Hon'ble NCLT | O Claim received | 0 | | ٥ | | | | | | |

TO SOLL

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-Annexure – 9

2022); List of creditors as on: 26-03-2024

List of other creditors (Other than financial creditors and operational creditors)

| 1 | 7 |
|---|-------|
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| 1 | mount |
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| 1 | 9 |
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| 1 | = |
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| | 3 |
| | 2 |

| | | 7 |
|--|-------------------|---|
| 2 | 1 | No of cre |
| EPFO | ESI | SI. Name No of creditor |
| 27-03- 2023 | 21-10-22 | Details claim rec Date of A receipt cl |
| 1,42,02,437 | 283 | Details of claim received ate of claimed claimed |
| • | 283 | Amount of claim admitted |
| Other | Other Creditor | Nature of claim |
| • | 0 | Details of claim admitted Amount Amount covered by covered by Security guarantee interest |
| 0 | 0 | of Amount covered by guarantee |
| S | No | Whether related party? |
| | 0 | Amount of contingent claim |
| | 0 | Amount of any mutual dues, that may be set- off |
| 1,42,02,437 | 0 | Amount of claim not admitted |
| 7 | | Amount Amount of Kemarks, of any of claim claim if any mutual not under dues, admitted verification that may be set-off |
| submission of claim was condoned by Hon'ble NCLT. Claim was not allowed as there is an existing dispute pending before Hon'ble EPFO Appellate Tribunal | Delevin | if any |

